<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 305 OF 2016

Dated: 7th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member

In the matter of :

Assam Gas Company Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regul	atory	Board	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhas Kum	nar
Counsel for the Respondent(s)	:	Mr. Sumit Kish	ore

<u>ORDER</u>

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 08.08.2017 after serving copy on the other side.

List the matter on <u>11.08.2017.</u>

(B.N. Talukdar) Technical Member ts/vg (Justice Ranjana P. Desai) Chairperson